THE DEPUTY CHAIRMAN: I am not allowing. (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT TARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, the whole matter is going on presumption. (Interruptions) Mr. Kamal Morarka says that Parliament is not taken seriously by the Government. TTie Government does take Parliament seriously. The Government does take the decisions of Parliament seriously. The Government doe? take note of what is said on the floor of the Hnuse. We are aware of it. (Interruptions).

1 00 P.M

SHRI GURUDAS DAS GUPTA: Will you convey the feelings of the House to the Minister concerned?

THE DEPUTY CHAIRMAN: Yes, he will. (Interruptions). Now, please sit down. Yes, Mrs. Sarla Maheshwari, (Interruptions). I do not want to repeat. Please sit down You can see the record

SHRI M. M. JACOB: I have taken note of it.

## RE. REPORTED INCIDENT OF MASS RAPE OF WOMEN IN TAMIL NADIJ

श्रीमती सरला माहेरवरी (पिण्चमी बंगाल): माननीय उपसभापति महोदया, क्या देर श्रायद दरुस्त शायद श्राप मुझे श्रपना शिक्या श्रदा करने की श्रनमित देंगी। उपसभापति महोदया, मैं बढ़े दुख के साथ गंभीर और गहरे शाशोश के साथ श्रापके समक्ष एक प्रश्न रखना चाहती है कि श्राखिर कब तक यह सिलसिला चलता रहेगा।

उपसभापति : वीन सा ?

श्रीमती सरला माहेश्वरी: महोदया, एक छोटा सा मिलसिला तो गणने यहां भी देखा । महोदया, मैं यह कहना चाहती हूं कि महिलाओं पर ग्रत्याचार और जुल्म की घटनाए लगातार बढ़ती जा रही हैं। THE DEPUTY CHAIRMAN: I agree.

श्रीमती सरला माहेश्वरी : ग्रीर हर रोज हम लोग इस सदन में हर सब में यह उठाते हैं। उपसभापति महोदया, श्राप ग्रगर ध्यान दगी, मेरे हाथ में 4 अगस्त का "इंडियन एक्सप्रेस" मद्रास एडीशन है। इसकी हैडिंग है 8 women raped in Vachai. सभापति महोदया. महिलाओं ग्रत्याचार के सिलसिले इसलिए जारी हैं क्योंकि अपराधियों को दण्ड नहीं मिलता। उपसभापति महोदया, यह घटना जन में घटी तमिलनाइ के धर्मपुरा जिले के गछाई गांव में। वे आदिवासी महिलाएं जो वहां ५२ लकड़ी फल-फल काटती हैं. सब्जियां बटोरती हैं। जन महीने में वहां के फोरेस्ट ग्राफिसर ग्रीर पुलिस के लोगों ने उस गांव पर हमला किया तथा 18 ग्रीरतों के साथ जल्म व ग्रत्याचार किया । इस घटना के बाद हमारे इस सदन के माननीय सदस्य श्री नल्लाशिवन ने वहां के मख्य मंत्री को एक ५ द लिखा और यह अपील की कि इस तरह की घटना हुई है जिसमें 19 ग्रीरतों के साथ जल्म किया गया है।

## [उपसभाष्यक्ष(श्रीमती जयन्ती नटराजन) पीठासीन हुई]

लेकिन तमिलनाड के मख्य मंत्री ने हमारे भाननीय सदस्य श्री नल्लाशिवन को कहा कि ग्रापका श्रमियोग झठा है और ग्रगर ग्राप इस तरह का अभियोग लगाना चाहते हैं तो आप इसकी जांच करिए । उपसभाध्यक्ष महोदया, सके बाद, कुछ विधायकों का तथा महिलाओं का दल उस गांव में गया ग्रीर वहां जांच अरने के वाद वह दल उन महिलाओं के वीडियो टैप में जो मौखिक बयान लेकर ग्राया है शीर उस दल ने उन घटनाओं का जो मामिक वर्णन किया है, उपसभाध्यक्ष महोदया, उससे हमारी ग्रात्म-स्ह कांप जाती है श्रीर शर्म व घृणा के साथ इस सदन में मैं यह उठाना चाहती हं ग्रीर माननीय गृह मंत्री से कहना चाहती ह कि ग्राखिर इस समाज में महिलाओं को एक इस्जतदार इंसान की हैसियत से जीने का हक है या नहीं और अगर हक है तो अपराधी क्यों खुले घुमते हैं, ग्रपराधियों को दंडित को नहीं किया जाता ? वहां के मख्य मंत्री कहते हैं कि वे आदिवासी चन्द्रन की लकडी की चोरी कर [Shrimati Sarla Maheshwari]
रहे थे। क्योंकि वे गरीब आदिवासी हैं,
इसलिए इस समाज में गरीबों के लिए न्याय
उतना ही दूर है जितना आकाश दूर है।

उपसभाध्यक्ष महोदय, ग्राप इस कुर्सी पर बैठी हुई हैं और मैं चाहंगी कि ग्राप गृह मंत्री महोदय को कहें और इस सदन में जल्दी से जल्दी एक वयान भ्राए। इस पूरी घटना की तहकीकात की जाए, न्याययिक जांच की जाए श्रौर सदन को ग्रवगत कराया जाए कि ग्रपराधी कौन हैं ग्रांर उन ग्रपराधियों को ५री तरह दंडित किया जाए ! महोदया, कम से कम एक मिसाल तो कायम की आए ! महिलाग्रें पर जन्म के बारे में कितनी रिपोर्टम बनती हैं लेकिन एक भी मिसाल हमारे सामने नहीं आती कि अमुक अपराधी को दंडित किया गया है। मैं चाहुंगी कि ग्राप गृह मंत्री महोदय को इस तरह का आदेश दें कि कम से कम कुछ अपराधियों को दंडित किया जाए, जिससे कि हमारे समाज के लोग कुछ तो डरें कि महिलाओं को भी समाज में जीने का हक है। . (व्यवधान)

मौलाना स्रोबैदुल्ला खान आजमी (उत्तर प्रदेश): मैंडम्, यह गंभीर मसला है। ..(ब्यवधान)..

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): One minute. Mira Dasji, I will cal! you. [Interruptions]. One minute. I will call you. Please sit down. "We are not going to have a debate, hInterruptio'ns), I will not allow Members to speak more than one or two sentences. Everybody cannot speak also. (Interruptions). One minute. I will caali you also. Yes, Mr. Baby.

SHRI M. A. BABY (Kerala): Thank you very much for permitting me. I understand that thi<sub>s</sub> is a very serious matter and Madam, you happen to be from Tamil Nadu. You are a lady also.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I have not heard.

SHRI M. A. BABY; Madam, tl State of Tamil Nadu is having Chief Minister who claims to uphoi the dignity of women but it is **qui** unfortunate that when another ho Member of this House has take<sub>n</sub> i this matter, she has said that what h; been alleged is not correct. The ho Home Minister is present here. Sorr. time ago, another hon. Member raisi an issue related to similar happenini

AN HON. MEMBER: Andhra.

SHRI M. A. BABY: ...in the city Delhi. So. Madam, this has bee happening i<sub>n</sub> different prats of t country. Unles<sub>s</sub> we take scognizan of this kind of incidents in the coui try very seriously and request t Home Minister to take appropria action, these will continue to increa: in the coming days. So, I expe Jacobji to respond.

THE VICE-CHAIRMAN (SHI MATI JAYANTHI NATARAJAN Shrimati Mira Das. (Interruptions) I will call you. I have called Mira

SHRIMATI MIRA DAS (Orissa Madam, I entirely support the stai ment made by Mrs. Sarala Maht Wari. If the report is really corre and if there is any...(Interruptions^

THE MINISTER OF STATE ]
THE MINISTRY OF PARLIAME:
TARY AFFAIRS AND MINISTER C
STATE IN THE, MINISTRY
HOME AFFAIRS (SHRI M. IV JACOB):
You were asking for tl Finance Minister.
The Finance Mini ter is here.

THE VICE-CHAIRMAN (SHE MATI JAYANTHI NATARAJAN I was not asking for the Finani Minister.

SHRI VITHALBHAI M. PATE (Gujarat): Whether he has app< inted the Managing Director, £ Chairman of the SBI or not. ..

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): But that matter is over. Now we have taken up another matter.

SHRI VITHALBHAI M. PATEL: The Chair has given a directive to the Government ... (Interruptions)

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): If the Finance Minister wants to say something, he is welcome

SHRI M. M. JACOB: From presumptions they were making allegations in the House. I have just checked up with the Finance Minister and he has said that there is no appointment made at all... (*Interruptions*)...

SHRI VITHALBHAI M. PATEL: You must clear it. Why should the cloud still continue?

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Yes. Miraji, please continue.

SHRIMATI MIRA DAS: Madam, if there is the slightest truth in the allegation, this matter should be taken up very strongly. Through you, Madam, I demand of the Government, before this House, that the criminals— those who are hiding and those who are trying to run away from the law—should be caught and punished.

THE VICE-CHAIRMAN (SHRI MATI JAYANTHI NATARAJAN):
Yes, Mr. Gopalsamy ......(Interruptions) ...

I have called Mr. Gopalsamy, Let him finish first.

SHRI V. GOPALSAMY (Tamil Nadu): Madam, it has been proved

beyond a shadow of doubt by the factfinding team of the CPI (M) Party that what had happened in the Vac-hati village in Dharmpuri district is a guresome incident. Eighteen tribal women wre raped there. But what is more distressing is that the culprits—the Forest Department and the Police Department people—are protected by the Government. That is the most disturbing part of the incident.

SHRI V. RAJAN CHELLAPPA (Tamil Nadu): He is saying that they are being protected by the Tamil Nadu Government .. . (Interruptions)...

SHRI V. GOPALSAMY; Madam, happened in the what Annamalai Na-Chidambarm police gar and stations the thing has happened' also.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):
Please be brief, Mr. Gopalsamy.

SHRI V. GOPALSAMY: There is no protection for women in Tamil Nadu. When women are raped by police personnel and the Forest Department personnel and the Government tries to protect them and makes a plea that what has been reported is not true—even by the Chief Minister of the State—what protection can women get from the Government? So, Madam, I would like to make a request through you that at least some statemet should be made by the Home Minister on the floor of the House as to what has happened.

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THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Yes, Mr. Nallasivan.

VICE-CHAIRMAN THE (SHI MATI JAYANTI NATRAJAN); Y Mr. Obaidullah Khan Azmi..... (Interruptions)

Tami[ Nadu

**SHRI NALLASIVAN** (Tamil Nadu); Madam Ι associate myself Shrimati with what Sarla Mahstate eshwari has said. issued I to the press about this incid ment police and ent that the the Forest vill Department people to the went Vachati Dharmapuri dis age of in trict and subjected the people there unheard of repression and! other brutalities. When Ι issued the state Ministers the State ment. rejoinder saying that was stating a falsehood and all that. 18th July issued the statemen on only after verifying things through our party people. On the 31st of July, last month, along with four important people of my party, I went and saw them personally and video-recorded all the statements of the women. Eighteen women have been raped by the police and Forest Depart-me<sub>n</sub> people. Six hundred policemen and 80 policewomen stayed there in that village for three days. Eighteen Women were raped, their properties have been destroyed, and they have not beea able to cook any food for the last 1 and half months. We have made some arrangement for giving

them food by rsollecting some money and rice from

jpoor town, which is eight miles away from Vachati

village. Even now the Government has not taken any

action. Fven now the Chief Minister has not <-ome out

with any statement.

Not everyone. He and I am going call an AIADMK Member, please. I

SHRI A. NALLASIVAN: I requ the Government to ask for some port from the State Government what happened and what action t State Government has taken.

THE VICE-CHAIRMAN (SH MATI JAYANTHI NATARAJAI Obaidullah Khan Azmi. Please very

भ्राप संक्षेप में बोलिए

मौलाना नेदल्ल खान श्रजमी (उत प्रदेश) : मैडम, हमारे मजल्लिस और मेंव सरला महेण्वरी जी ने ग्रीरतों परहोने वा जल्म के खिलाफ जो तिमलनाड में ग्रजीब गरीब हादसा हवाहै, एक ब्रावाज उठाई है मैडम, थे सिर्फ एक बात कहकर खट्टम करूंगा

थे यह कहना चाहता हं कि तिमन में ही यह जल्म नहीं हुआ, पूरे मुलक में इ तरह की ग्राम लगती है, इसी तरह दिन ह दहाऋ दरिदगी के मुजाहरे देखने को मिलते। उन्होंने ठीकजसवाल उटाया है कि अपिखर जुल्म कबजतक लचलता रहेगा, कानुन कब ह सोता रहेगा, हकमत कब तक श्रंधी बहरी बन यह जतमाणा देखती रहेगी?

जिन लोगों को जंगलों में जंगलों की हिफा के लिए रखा गया है वह लोग जंगलों में इं नियत के साथ दरिदगी का इस तरह से मु हिराजकर रहे हैं कि क्या रूरत जंगल की हिं जत होगी, क्या धादमियों की हिफात होगी, इंसानों की हिफाजत होगी । पीलीभीत 29 दिमी मार दिए गए, आदिमयों का पफज नहीं हो पर रहा है। मद्रास में 18 श्रौ गई, भीरतों का तहपफज नहीं की इज्जत मारे देश में श्री रामचंद्र जी पर रहा है। मकददस बी सीताजी का ग्रपहरण जब ह था भौर उसके बाद रें उसकी पहचान के लिए.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): No, this is not a debate.

मौलाना श्रोबैदुल्ला खान आज्रमी: मैं कर्तव्य को सामने

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): No, no, this is not a debate.

मौलाना ग्रोबैदुःला खान आजमी : लक्ष्मण ने बहु बोटियों के तस्हपफुज के लिए किस तरह से बुबीनी दी थी

THE VICE-CHAIRMAN MATI JAYANTHI NATARAJAN): This is over now.

भौनाना स्रोबैंडु लाखान आजमी: स्राज हमारे हर माई को लक्ष्मण का रूप क्यों नहीं ग्रप्नाना स्वीकार है ?

THE VICE-CHAIRMAN MATI JAYANTHI NATARAJAN):

Yes, please conclude. It is not a debate.

ऐसा मत करिये, प्सीज ।

मौलाना श्रोबंदुल्ला खान आजमी: ग्रगर इस तरह से रावण पैदा करेंगे तो लक्ष्मण की छोड़ी हुई रुवायस को किस प्रकार हिन्दुस्तान में जिन्दा रखेंगे? (श्रावधान)

مولانا عبیدالشدخان اعظی: اگر اس طرح سعے راون بپیا کریں گئے تو مکنشسن کی بھیوٹری ہوئی سموس کا مہندوستان میں زندہ دکھیں گئے "مداخلت ا

SHRI V. RAJAN CHELLAPPA (Tamil Nadu): The Chief Minister of Tamil Nadu. (*Interruptions*)

मौलाना श्रोबंदुल्ला खान आजमी: श्रीरतीं का हिफाजत के लिए यहां से लंका तक लडाई शड़ी गई ... इस तरह से रावण पैदा करेंगे तो लक्ष्मण की छोड़ी हुई रवायस को हिन्दुस्तान में किस प्रकार से जिन्दा रखेंगे?

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please sit down. Please sit down.

SRHI V. RAJAN CHELLAPPA: It is very clear.

मौलाना श्रोबंदुल्बा खान श्राजमी: तिमल-नाडु में जो श्रीरतों के ऊपर ये जो जुल्मों-सिवम हुआ है उस जुम के खिलाफ हुकुमत को वयान देन। चाहिए । مولانا عبيدالله دخان اعظى بمل دفر ميں جوعور توں سے اور بيہ جوظام وستم مواہب اس ظلم سے خلاف حکومت کو جان دبنا جا ہے۔

SHRI V. RAJAN CHELLAPPA; If any single woman is affected in this way, the Chief Minister of Tamil Nadu takes a number of actions. So, if it is real, the Chief Minister of Tamil Nadu takes necessary action because she has had some experience in the Assembly also. At that time a number of Assembly Members took some action against . . . (.Interruptions).

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Let him speak. He is not saying anything unparliamentary.

SHRI V. RAJAN CHELLAPPA: She takes severe action against the culprits.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Yes, Mr. Malaviya, the last speaker.

SHRI V. GOPALSAMY: It has become a police State, Madam.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): That matter is over

SHRI V. GOPALSAMY: There is no protection for women in Tamil Nadu.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): That matter is over. Nothing else on that matter will go on record.

SHRI V. GOPALSAMY:\*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): That matter is over. Nothing else will go on record.

f [ ] Transliteration in Arabic Script, \*Not recorded.

SHRI V. GOPALSAMY:

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): This matter is over. No nothing else will go on record.

It is not going on record.

SHRI V. GOPALSAMY:\*

THE VICE-CHAIRMAN (SHRI MATI JAYANTHI NATARAJAN): This matter is over. No. Nothing else will go on record<sup>1</sup>. It is not going on record.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Nothing else will go on record. Nothing is going on record. It is not going tin record, please.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Narayanasamy, the matter is over. Mr. Narayanasamy, the matter is over. Please sit down. SHRI V. GOPALSAMY: \* SHRI V. NARAYANASAMY: \*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): The matter is over.

SHRI V. GOPALSAMY: \* SHRI V.

NARAYANASAMY: \*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): It is not going on record.

SHRI V. RAJAN CHELLAPPA: \* SHRI V. NARAYANASAMY: \* THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Narayanasamy, please sit down. Nothing is going on record. Nothing is going on record. Please sit down. No, I will not allow this.

SHRI V. GOPALSAMY: \* THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I will call no other speaker.
SHRI V. RAJAN CHELLAPPA: \*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please sit down. These allegations have not gone on record.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRI. MATI JAYANTHI NATARAJAN):

Mr. Gopalsamy, please sit down. If there is an important matter concerning tha welfare of women, I appeal to Members not to politicise it. Mrs. Sarla Maheshwari has had her say. Everyone of you has associated himself with it. Now please leave it at that.

SHRI V. GOPALSAMY: •

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): No more, I am sorry, no more.

SHRI V. GOPALSAMY: •

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please don't politicise it. It is not going on record.

SHRI V. RAJAN CHELLAPPA: •

THE VJCE-CHAIRMAN (SHRIMATI > JAYANTHI NATARAJAN): Mr. Rajan, nothing of that has gone on record. Please sit down.

## RE. OUTCOME OF THE VISIT OF THE DEFENCE MINISTER TO CHINA

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): Madam, Vice-Chairman, in December last, the Chinese Premier visited our country. He extended an invitation to our De-fence Minister to visit that coutry. Our Defence Minister was there for about five. days. It was for the first time that any Defence Minister of the country visited China. He returned to India on 30th. Five days have passed. The Parliament has been kept absolutely in the dark about the outcome of his discussions with the Chinese Premier and his counter-

<sup>\*</sup>Not recorded.